

**CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,
ORDER SHEET**

COURT NO. : 109/09/2019 O.A./260/575/2019 SURYAKANTA SAHOO

-V/S-

D/O POST ITEM NO:14 FOR APPLICANTS(S) Adv. :Mr. A. Mohanta

FOR RESPONDENTS(S) Adv.:Mr. A. Pradhan

Notes of The Registry	Order of The Tribunal
	<p>Heard Ld. Counsels for the applicant and respondents.</p> <p>Mr. A. Pradhan, Ld. Counsel appears on behalf of the respondents submitted that the date of appeal has not been indicated by the applicant. Ld. Counsel for the applicant has clarified that he has filed the appeal on 07.05.2019(Annexure-A/2) against the order dated 29.03.2019 by which the applicant was removed from service in pursuance to the disciplinary proceedings by the respondents.</p> <p>In view of the above submissions, the OA is disposed of at this stage with a direction to the respondent No.3/competent authority to consider the appeal dated 07.05.2019(Annexure-A/2) of the OA filed by the applicant, if the same is pending as on date before the respondents and dispose of the same as per the provisions of law and communicate the decision by a speaking order to the applicant within a period of two months from the date of a receipt of a copy of this order. It is made clear that we have not</p>

expressed any opinion on the merit of the case. The OA stands disposed of accordingly.

Copy of this order be given to Ld. Counsels for both the sides.

(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)
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